

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016  
APPEAL NO. 26 OF 2016 & IA NOS. 72 & 74 OF 2016**

**Dated: 23<sup>rd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**In the matter of :**

**Uttar Pradesh Power Transmission Corporation Ltd. & Ors. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Md. Altaf Mansoor  
Mr. Puneet Chandra  
Mr. Sunil Rai

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

**APPEAL NO. 26 OF 2016 & IA NOS. 72 & 74 OF 2016**

**In the matter of:**

**State Load Despatch Center, Delhi ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R.1

**ORDER**

List these matters for hearing on **16.03.2017**. In the meantime, interim order to continue.

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*